

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 274/2026

IN THE MATTER OF:

Amir Hasanain

...PETITIONER

VERSUS

State Level Environment Impact Assessment Authority Uttar Pradesh

...RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 27.05.2026)

Amir Hasanain

...PETITIONER

VERSUS

1. **State Level Environment Impact Assessment Authority Uttar Pradesh**
Through its Member Secretary
Vineet Khand-1, Gomti Nagar, Lucknow-226010
Email: doeuplko@yahoo.com Respondent No.1
2. **District Magistrate, Shamli**
District Collectorate, Shamli, Uttar Pradesh-247776
Email: dmshm@nic.in Respondent No.2
3. **Environment, Forest and Climate Change Department**
Government of Uttar Pradesh
Through the Principal Secretary,
17, Rana Pratap Marg, Narhi
Civil Lines, Lucknow, Uttar Pradesh-226001
Email: pccf-up@nic.in Respondent No.3
4. **Directorate of Geology and Mining, Uttar Pradesh**
Through its Director
Khanij Bhawan, 27/8, Raja Ram Mohan Rai Marg,
Lucknow, Uttar Pradesh-226001
Email: director@dgmup.org Respondent No.4
5. **Uttar Pradesh Pollution Control Board**
Through the Member Secretary,
Building No. TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow-226010
Email: ms@uppcb.in Respondent No. 5
6. **Director, Mining and Geology Department**
Government of Haryana
Second Floor, DHL Square, Plot No. 9,
Sector-22, IT Park, Panchkula, Haryana Respondent No. 6
7. **M/s Shri Prem Chand Gupta**
140, Ward No.1, Haily Mandi,
Pataudi, Gurgaon, Haryana-123003

Correspondence Address: D-2, 2116,
Vasant Kunj, New Delhi-110070
Email: pcguptashamli@gmail.com Respondent No. 7
8. **Haryana State Pollution Control Board**
Through its Member Secretary
C-11, Sector-6, Panchkula, Haryana-134109
Email: hqhspcb@hspcb.org.in Respondent No. 8